

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : *
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

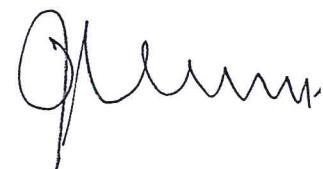
1. For TK Bhaskar
VIKRAM P JAIN
SHWETHA VA SUDEVAN

Counsel for
Applicant



2) R Kannan

P. C. S for
Company



ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that they have already initiated talks for settling the matter and intending to hand over a proposal for settlement today and also stated that they are willing to pay an amount of Rs.16 lakhs towards the admitted claim. Counsel for petitioner prayed for time to seek instructions in this regard. Time is enlarged at request. Put up on 16.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)